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Title: Regarding vacating the land belonging to Satras, grabbed by Bangladeshi Nationals in Assam.

SHRIMATI BIJOYA CHAKRAVARTY (GUWAHATI): Madam, I would like to draw the attention of the House, through you, to a terrible situation of serious nature which has gripped Assam very fast.

The land has already been grabbed by the Bangladeshi nationals in various parts of Assam. Already a huge chunk of land belonging to the Vaisnavite Socio-Cultural Centres, which are called Satras, which was established by the great saint Shri Sankardeva, has been grabbed by these Bangladeshi nationals. These Satras were established by Shri Sankardeva 550 years before.

Madam, more than 100 acres of land belonging to 26 such Vaisnavite Centres has already been grabbed in a very planned manner by these foreign nationals. The hon. High Court of Guwahati has given notice to the Assam Government to vacate the land from the clutches of the Bangladeshis urgently. The Assam Revenue Minister, Shri Bhumidhar Barman too agreed that a lot of lands of Satras have been grabbed by the Bangladeshis. But Madam, unfortunately, yesterday the Assam Chief Minister in his Press Conference challenged the High Court that no land belonging to these Satras has been snatched by the Bangladeshis.

Assam Chief Minister has gone too far by saying that he would resign if there is a single Bangladeshi in Satra's land. I feel that it is the failure of constitutional machinery of the Government of Assam. The Assam Government has failed to discharge its duties properly. When the hon. High Court of Assam agreed on it and gave a notice to the Government of Assam to clear the land, why does the Chief Minister of Assam say that there is no Bangladeshi in Satra's land? There is already a lot of disturbance in Assam regarding this land encroached by Bangladeshis.

Madam, through you, I appeal to the hon. Central Government to step in the issue and direct the Chief Minister to clear the Satra's land from the clutches of Bangladeshis. Thank you.

HON. SPEAKER: S/Shri Bhairon Prasad Mishra and Sunil Kumar Mondal are permitted to associate with the issue raised by Shrimati Bijoya Chakravarty.